HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

MAIN CASE: W.P.(SR).No.45139 of 2026

PROCEEDING SHEET

Sl. No	DATE	ORDER	Office Note
01.	21.10.2026	**AGD, J** On the request of the learned counsel for 2nd Respondent, list on 22.10.2026. **AGD, J** GRL/VSR	